## UN THE CENTRAL ADMINISTRATIVE TRIBUNAL 'PRINCIPAL BENCH NEW DELHI.



O.A. No. 251/96

Date of Decision 21.8.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J) .

Shri G.K.Gaur, son of Late A.B.L.Gaur, working as Dy.Stores and Purchase Officer, in the Central Wuilding Research Institute, Noorkee (U.P.)-247667

... Applicant

(None for the applicant )

Vs.

- Council of Scientific & Industrial Research 'Anusandhan Bhawan, Rafi Marg, N/Delhi-1
- 2. Director
  Central Building Research Institute
  Roorkee(U.P.)-247667

(None for the respondents )

## URDEN (JRAL)

(Hon'ble Smt. Lakshmi Swaminethan, Member (A)

None for the parties even on the second call. It is noticed that the applicant was not present on 17.7.96 and the case has remained on board since 16.8.96.

In the above circumstances, it appears that the applicant is no longer interested in pursuing this case. DA is accordingly dismissed for default and non prosecution.

(Smt. Lakshmi Swaminathan)

Mamber(J)

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